

## Declaration of Assets and Liabilities

Year **2021-2022**

I, **Ravindra Pandit**, son/daughter/wife of **Late Lakhan Pandit** aged **43** years, belonging to **Bihar Vidhan Sabha**, service and presently working as **Assistant** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	self	spouse Name (s) Ruby Kumari (Wife)	Dependant-1 Name Divya Rani (Daughter)	Dependant-2 Name Samrat Mayank Kashyap (son)	Dependant-3 Etc. Name
(i)	Cash	10,000/-	15,000.00/-	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	Rs. 3,00,000/- in SBI	Rs. 4,00,000/- Kenra Bank	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Annual premium in LIC policy is Rs.18018/-Yearly	Annual premium in LIC policy is Rs. 12,438/- Yearly	Nil	Nil	Nil
(v)	Motor vehicles (details of make, etc.)	Motorcycle Hero Honda (Splender)	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 05 gram	Gold 150 gram Silver 300 gram	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.





**B. Details of Immovable assets**

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s) Ruby Kumari (Wife)	Dependant-1 Name Divya Rani (Daughter)	Dependant-2 Name Samrat Mayank Kashyap	Dependant-3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Mauza-pureniya, Khata No-60, Plot No.-183, Anchal-Bihata, 3.125 Decimal, Purchased Value-20,00000/-	Nil	Nil	Nil
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A.
(iv)	Houses / Apartments, etc. - -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Mauza- Bari Khagaul,, Khata No.- 93, Plot No.- 1363, Anchal-Danapur, 3.125 Decimal, Purchased Value- 2,00000/-	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Nil	Nil

Ravinder Pandit





	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)]	Tax -48,824.00 Assessment year 2021-2022 PAN No.-- BDKPP81684G	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

### C. Personal Detail

GPF/CPF/PRAN No. :- **PTS/BLA-1128**

Gender :- **M** (M/F)

Date of Birth :- **1 0 1 0 1 9 7 8** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)S

Cadre :- **Assistant Cadre, Bihar Vidhan Sabha, Secretariat**  
Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- **Patna**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... **Ravindra Pandit**

Name of Employee **Ravindra Pandit**

Designation **Assistant**

Department **Bihar Vidhan Sabha**

Place **Patna**

Date... **08.02.2022**

**Note:** Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

